

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

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|----------------------------------|---------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA/3/2021 |
| NAME OF THE COMPANY | Sri Sai Venugopala Agro Farms Pvt Ltd |
| NAME OF THE PETITIONER(S) | Venkata Satya Lakshmi Chelikani |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Telangana |
| UNDER SECTION | 252 |

ORDER

Present: None appeared for the Petitioner.

Ld. Proxy Counsel Mr. A. Kedharnath O/o. Mr. Raja Shekar Rao
Salvaji for the Respondent.

Counter not filed, despite availing sufficient opportunity. As a last chance, 2 weeks time is granted for filing counter. Rejoinder if any, within one week.
Matter is adjourned to 19.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)